

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No.105 of 1997

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

Tamal Taru Ghosh, S/O Anil Kr. Ghosh of  
Vill & P10. Ukhrid, Dist. Burdwan,  
Post Khandoghosh

... Applicant

VS

1. Union of India, through the Post Master  
General, C.R. Avenue, G.P.O. Calcutta-1

2. Senior Superintendent of Post Offices,  
Burdwan Division, Burdwan-713101

3. Assistant Superintendent of Post Offices,  
Burdwan First Sub-Division, Burdwan-713101

4. Senior Post Master, Burdwan H.O.  
P.O. Burdwan-713101

... Respondents

For the Applicant : None

For the Respondents: Mr. S.K. Dutta, counsel

Heard on 2.2.1999

Date of order: 2.2.1999

O R D E R

When the case is called none appears on behalf of the applicant. It appears from the record that on the last two consecutive occasions none appears for the applicant. So, the application is dismissed for default. Mr. S. K. Dutta, learned counsel appears for the respondents.

B. P. Singh  
(B. P. Singh)

MEMBER (A)

D. Purkayastha  
(D. Purkayastha)

MEMBER (J)